SECTION - 10

DEFINITIONS

- i) **'Authority'** Means the Central Electricity Authority (CEA) or the State Government, as applicable.
- ii) 'Design Energy' Means the quantum of energy which could be generated in a
 90% dependable year with 95% availability of installed capacity of the station as
 set out in Techno-Economic Clearance.
- iii) **'90% Dependable year'** If the total energy generation in the years for which hydrological data is available (say N years) is arranged in descending order, the $(N+1) \ge 0.9^{\text{th}}$ year would represent the 90% dependable year.
- iv) 'Energy Generated' means Energy generation measured at generator terminals.
- v) **'Guaranteed Capacity'** means MW capacity of the generating unit demonstrated during testing and name plated.
- vi) **'Installed Capacity'** Means the summation of guaranteed rated capacity of the generating units at rated head, or the capacity as decided in consultation with the Authority from time to time considering the uprating, de-rating etc.
- vii) **`Normative Availability'** means annual Availability equal to 85%.
- viii) **'Primary Energy'** Means the quantum of energy generation up to Design Energy on an annual basis.
- ix) **'Plant'** Means the complete hydro power generating facility covering all components such as dam, intake, water conductor system, power house etc.

- x) Secondary Energy' Means the energy generation during the year over and above the Design Energy.
- xi) **'Sent out Capacity'** means MW generation measured at generation terminals.